

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 01-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	CS DJ 546/2016 17139/16		RAM DULARI	Vs.	JAI NARAIN PERSHAD
2	CS DJ 547/2016		JAGDISH PRASAD AGGARWAL	Vs.	SURINDER KUMAR GUPTA
3	MACT 198/2016 57570/16		BALBIR SINGH (I)	Vs.	AVINASH KUMAR
4	Misc DJ 381/18		RAM DULARI	Vs.	JAI NARAIN PERSHAD AND ORS.
5	MACT 133/19		BUNTY	Vs.	HARGYAN
6	MACT 468/19		BALBIR SINGH	Vs.	AVINASH KUMAR
<u>Issues</u>					
7	MACT 963/19		NOMAN AHMED	Vs.	W. CT. MONU
8	MACT 58/20		KUMKUM	Vs.	VIJAY
<u>Plaintiff/Petitioner Evidence</u>					
9	MACT 847/19		LAL SINGH	Vs.	SULTAN
<u>Defendant/Respondent Evidence</u>					
10	MACT 227/2014 56395/16		GYATRI DEVI (F-)	Vs.	SARVESH KUMAR
<u>Misc. Arguments</u>					
11	MACT 134/19		RAM BACHAN	Vs.	HARGYAN
12	MACT 287/19		MASTER ARNAV SHARMA & ANR	Vs.	UMESH KUMAR
13	MACT 288/19		MASTER ARNAV SHARMA & ORS	Vs.	UMESH KUMAR

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off-MACT
CRIMINAL CAUSE LIST DATED 01-09-2020 (DAR CASES)

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M Cr	67/2019	KUSUM LATA	Vs. NEERAJ	0175 /2019 (Darya Ganj)
2	M Cr	140/2019	UNKNOWN	Vs. UNKNOWN	373 /2017 (LP, Estate)
3	M Cr	7/2020	UNKNOWN	Vs. UNKNOWN	04 /2020 (Kamla Market)